Declaration or Assets and Liabilities

To do really

I, शिवमग्राल चेरेटाई

son/daughter/wife of 200

Year. 2024

aged YS Years, belonging to BIHAR VIDHAN SABHA

service and presently working as DRIVER

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants*:

A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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| | | int name muleating. | रेखा देवी । | वेकाश कुमा 2 | इन्त्रजीत जुमार | Dependent अयाका कुमा |
|------------|---|-----------------------------|--|--------------|-----------------|----------------------|
| Sl. No. | | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
| (i) | Cash | 40001- | 3000/- | 1,000(- | NIL | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | | 10,000/- | 10,000(- | 3006- | |
| (iii) | Bonds, Debentures and shares in Companies | NIL | NIL | NIL | NIL | |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | NIL | NIL | NIL | NIL | |
| (v) | Motor Vehicles (details of make, etc.) | HERO BIKE BROIRG 4996 | NIL | NIL | NIL | |
| | Jewellery (give details of weight and value) | NIL | 520 N2 W SI FAEK AO U220 COPD | NIL | NIL. | |
| | Other assets, such as values of claims / interests | NIL | NIL | NIL | NIL | 2 m |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

विवसंग्राल न्दीक्टी

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sl. No. | Description | Self | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|------------|--|-------------------------|-----------------|-------------|------------------------|-------------|
| (i) | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | | | |
| (ii) | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | | | |
| (iii) | Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | NIL | NIL | | et a. 18. AVII. 1. AVI | |
| (iv) | Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value | पैतृक ५.८ डेशीमील | ११ धुर क्ष | | | No. de la |
| (v) | Other (such as interest in property) | NIL | NIL. | | | |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| Sl. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|------------|--|---|--------------------------|
| (a) | (i) Loans from Banks | S.B.I LONE | 9,50,0001- |
| | (ii) Loans from financial institutions | आन्ध्या वैंक | 7,90,0001- |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water | | |
| | (c) dues to departments dealing with supply of electricity | | |

भिवसंग्राच न्यीह्य हैं।

| | 10 March 2016 | 国际基本企业 | |
|-----|---|---------------|-------------------|
| | (d) dues to departments dealing with telephones | NIL | |
| | (e) dues to departments dealing with governments transport (including aircraft and helicopters) | MIL | |
| | (f) Other dues, if any | NIL | The second second |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | AXPPC52426 | |
| | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.] | NIL | |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | |
| | (iv) Property Tax | NIL | |

| C Personal Detail | | |
|-------------------|----------|---|
| GPF/CPF/PRAN No. | orphise. | 111003919376 |
| Gender . | i, | (M/F) |
| Date of Birth | | 06081979 (DD/MM/YYYY) |
| Class/Group | | (A/B/C) |
| Cadre | :- | DRIVER |
| | | (Full Name e.g. B.A.S Bihar Administrative Service, |
| | | B.S.S.:- Bihar Secretariat Service etc.) |
| Home District | | मसंदि परना |

I hereby declare that the above details are true to the best of my knowledge and belief.

Name of Employee: SHIV MANGAL CHOUDHARY

Designation: DRIVER

Department: BIHAR VIDHAN SABHA

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

PATMA

08-02-2024

Place:

Date:

जिन्नामान जीट्यी